

SPECIAL BENCH  
COURT - I

**O-219**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/1505(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>TH</sup> MAY, 2023, 10:30 A.M**

IN THE MATTER OF	ARISTOCRAT DISTRIBUTORS PVT. LTD. & ORS.
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Appearances (via video conferencing/physical)**

**ORDER**

1. Matter is adjourned to **22/06/2023**.

**Balraj Joshi**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**